

**File No. RCD-05007/2/2021-Regulatory-FSSAI**  
Food Safety & Standard Authority of India  
(A Statutory body under Ministry of Health & Family Welfare)  
(Regulatory Compliance Division)  
FDA Bhawan, New Delhi

**Dated:** 28 November, 2022

**Office Order**

**Subject: Appointment of FSSAI's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006-regd.**

In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1(1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011, the under mentioned officers are hereby appointed as Designated Officer under Central Licensing for area of Jurisdiction mentioned against their name until further orders :

Sl. No.	Name & Designation of officer	Area of jurisdiction	Name of Link officer
1	Sh. Bharat Pachiciya, Dy. Director	Delhi & Chandigarh	Ms. Shubhangi Nikam
2	Ms. Preeti, Asst. Director (Tech.)	Punjab & Haryana	Ms. Jaspreet kaur
3	Ms. Shubhangi Nikam, Asst. Director (Tech.)	Uttar Pradesh & Himachal Pradesh	Dr. Mahesh H. Waghmare
4	Ms. Asha Chaurasia, Asst. Director (Tech.)	Rajasthan, J & K, Ladakh, Uttarakhand	Ms. Ratna Shrivastava

2. The Designated Officers, so appointed shall perform the functions of Central Licensing Authority in accordance with the provisions of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011.

  
(S. Gopalakrishnan)  
Chief Executive Officer

Copy to:

1. Commissioners of Food Safety of all States/ UTs.
2. All Regional Directors / Designated Officers/ Central Licensing Authority / Officer concerned.
3. CITO-with a request to upload the order on FSSAI Website.
4. HR Division, FSSAI HQ
5. Guard File of Regulatory Compliance Division.